

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:883
ANSWERED ON:29.07.2010
RISING CORRUPTION CASES
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether a number of cases of corruption against the corrupt officials are rising in the country;
- (b) if so, the total number of such cases pending in the Supreme Court as on date;
- (c) whether the Supreme Court is facing difficulties in disposing of these cases;
- (d) if so, the details thereof;
- (e) whether any scheme has been formulated for the speedy disposal of such pending cases; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a) to (f): The information is being collected and will be laid on the Table of the House.